

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 8961 /A**

From :- Shri Utpal Rajkhowa  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District and Sessions Judge,  
Sivasagar

Dated Guwahati, the 24<sup>th</sup> August, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

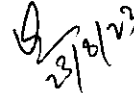
Ref:- Letter No. DJSV/STDR/F-5/2023/5145 dated 03.08.2023

Madam,

With reference to the above, I am directed to inform you that Smti. Mayurakshi Roy Medhi, Civil Judge (Jr. Div.) cum JMFC, Nazira has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023, for the journey to her home town Guwahati in the month of October, 2023 by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

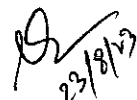


**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-03/2022/ 8961-8965 /A.  
Copy to:-

Dated 24<sup>th</sup> August, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Mayurakshi Roy Medhi, Civil Judge (Jr. Div.) cum JMFC, Nazira, with reference to her letter dated 02.08.2023
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



**REGISTRAR(VIGILANCE)**

